

LISTING ON 28.11.2014

COURT NO. 3

ITEM NO. 15

SEC.IV-A

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO. 23862 OF 2014
WITH PRAYER FOR INTERIM RELIEF

Union of India

...Petitioner

-Versus-

Bahuballi Vidyapeeth's JV Mandal's
Gramin Ayurvedic Medical College & Ors.

...Respondents

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 19.09.2014 with an office report dated 17.09.2014, when the Court was pleased to pass the following order:

"Learned counsel appearing for Respondent Nos.1 and 2 shall file vakalatnama within one week from today.

Counter affidavit may be filed within three weeks from today.

Rejoinder affidavit may be filed within two weeks thereafter.

List the matter on 28th November, 2014.

In the meantime, service be completed."

It is submitted that Mr. S.N. Bhat, Advocate for respondent no. 4 and Mr. Shailesh Madiyal, Advocate for respondent no. 1 have put in appearance respectively, but no counter affidavit filed. Hence no rejoinder filed.

Service of show cause notice is complete.

The matter above mentioned is listed before the Hon'ble Court with this Office Report.

Dated this the 27th day of November, 2014.

ASSISTANT REGISTRAR

Copy to: Mr. D.S. Mahra, Advocate
Mr. S.N. Bhat, Advocate
Mr. Shailesh Madiyal, Advocate

ASSISTANT REGISTRAR